Name of the Corporate Debtor : Skylark Mansions Private Limited - Project Ithaca														
Date of Commencemnt of CIRP : 07-02-2020														
List of Creditors as on : 01-05-2024														
Operational creditors (other than Workmen and Employees and Government Dues)														
Sl.No	Name of the Creditor			Details of Claims Admitted						Amount of contingent claim	Amount of any Mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Coverd by Guarnatee	Whether related party?	% of voting share in CoC					
1	Azure Property management services pvt. Ltd.	Admitted by Esrtwhile Resolution Professional before 03.05.2023	96,12,270.00	96,12,270.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	0.00	0.00	NA
2	Times Internet Ltd.	Admitted by Esrtwhile Resolution Professional before 03.05.2023	25,20,000.00	0.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	25,20,000.00	0.00	NA
	Square Yards Consulting Pvt. Ltd.	Admitted by Esrtwhile Resolution Professional before 03.05.2024	2,09,79,082.00	2,02,05,617.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	7,73,465.00	0.00	NA
	Ultracon Structural Systems Pvt. Ltd.	Admitted by Esrtwhile Resolution Professional before 03.05.2025	5,73,166.00	0.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	5,73,166.00	0.00	NA
	Larson & Tubro Ltd.	Admitted by Esrtwhile Resolution Professional before 03.05.2026	1,24,33,28,378.00	77,23,92,459.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	47,09,35,919.00	0.00	NA
	KSR Ceramics	Admitted by Esrtwhile Resolution Professional before 03.05.2027	10,31,925.00	10,31,925.00	Operational Creditor	NA	NA	NA	NIL	NIL	NIL	0.00	0.00	NA
	TOTAL		**1,27,80,44,821.00**	**80,32,42,271.00**										